GOVERNMENT OF INDIA WATER RESOURCES LOK SABHA

STARRED QUESTION NO:373 ANSWERED ON:06.09.2012 CWC REPORT ON RIVERS Panda Shri Baijayant

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether as per a report of the Central Water Commission (CWC), water in most of the rivers across the country has been found to be contaminated:
- (b) if so, the details thereof;
- (c) whether CWC has identified polluted stretches in the country, the water of which is not fit for drinking;
- (d) if so, the details thereof; and
- (e) the action proposed/taken in this regard?

Answer

THE MINISTER OF PARLIAMENTARY AFFAIRS & WATER RESOURCES (SHRI PAWAN KUMAR BANSAL)

(a) to (e) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 373 DUE FOR REPLY ON 06.09.2012 REGARDING RIVER POLLUTION.

- (a) & (b) Central Water Commission (CWC) is monitoring water quality of river water at 371 selected locations (site) on all major river basins of India. CWC made a study with WQ data of 10 years (2000-09) of the above sites and published the same as 'Water Quality Hot-Spots in Rivers of India' in 2011. The Summary of the same is at Annexure-I.
- (c) & (d) On examination of the water quality parameters of various locations, CWC has inferred that water of some stretches near observation sites of major river like Ganga, Yamuna, Chambal, Sone, Wainganga are not fit for drinking purposes.
- (e) The conservation of rivers is an ongoing and collective effort of the Central and State Governments. MoEF is supplementing the efforts of the State Governments for abatement of pollution in rivers through the National River Conservation Plan (NRCP). Major steps taken by MoEF to improve the quality of water in rivers across the country include:
- i. Action against polluting industries for not complying with the standards by State Pollution Control Boards (SPCB).
- ii. Formulation and implementation of National River Conservation Plan (NRCP). Under NRCP various schemes which include interception and diversion of raw sewage, setting up of sewage treatment plants, creation of low cost sanitation facilities, setting up of electric/improved wood cremation and river front development are being implemented on cost sharing basis between Central and State Governments.

Details of steps proposed/taken by MoEF to improve the quality of water in rivers across the country are at Annexure-II.